

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

RAJYA SABHA
UNSTARRED QUESTION NO. 3841
TO BE ANSWERED ON 06/04/2022

OPENING OF CO-OPERATIVE STORES IN THE COUNTRY

3841. SHRI SAMBHAJI CHHATRAPATI:

Will the Minister of COOPERATION be pleased to state:

- (a) whether Government has taken note of the initiative of Government in Tamil Nadu for opening of co-operative stores for Indian medicines and Khadi products;
- (b) if so, whether Government has given any thought to the opening of co-operative stores for sale of Indian medicines, textile and apparel, handicrafts, foodgrains, edible oil, other essential items of daily use, etc. at rates cheaper than the market to the people at village level; and
- (c) if not, the reasons thereof?

ANSWER

MINISTER OF COOPERATION

(SHRI AMIT SHAH)

(a) No such information on the subject has been received from the Government of Tamil Nadu in the Ministry of Cooperation. The Cooperative Societies working within a State are governed and administered under their respective State Co-operative Laws/Rules and their Bye-Laws.

(b) & (c): No such proposal is under consideration in the Ministry at this stage.
